

number of flights between Calcutta and Agartala has been reduced;

(c) whether Government have any plan to rectify the situation and if so, the details thereof; and

(d) whether the private operators will be asked to play a role to improve the aviation linkage in the North-East?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) Number of services between Agartala and Calcutta had to be reduced from 13 flights a week to 9 flights a week from 3-4-P i due to operating crew constraints.

(c) Efforts are being made to improve crew availability but the constraint still persists.

(d) Yes, Sir.

Observation of International Medical Commission on Bhopal Gas Tragedy

*65. SHRIMATI SARALA MAHESWARI: SHRI DIPANKAR MUKHERJEE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken note of observations made by the 15-Member International Medical Commission on Bhopal in relation to MIC-leak-age tragedy;

(b) if so, what are the details thereof; and

(c) what are the steps taken by Government in this matter?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (c) Government have not received any report from the Commission.

CSIR Study on Industrial Development

*66. SHRI GOPALSINH G. SOLANKI: Will the PRIME MINISTER be pleased to state:

(a) whether the Council of Scientific, and Industrial Research (CSIR) had seen entrusted the task of making a study on the Industrial Development in the country in the recent past; and

(b) if so, what are the measures taken by CSIR during the last three years and the results achieved therefrom?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) No, Sir.

(b) Does not arise.

Repercussions of Sanctions Imposed by US on ISRO

*67. SHRI PASUMPON THA KTRUT TINAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the two year sanction imposed by the United